# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 3160 TO BE ANSWERED ON 18.12.2025

#### NATIONAL COMMISSION FOR SCHEDULED TRIBES

### 3160 Shri Selvaganapathi T.M.:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Commission for Scheduled Tribes (NCST) has formed a special committee to look into the aspects of protecting specific rights of Scheduled Tribes, if so, the details thereof;
- (b) whether due to lack of funds and staff, the NCST felt handicapped to initiate studies on the assigned duties, if so, the details thereof; and
- (c) whether the Commission is now preparing a report on the manner in which these assigned tasks can be taken up and if so, the details thereof?

### **ANSWER**

## MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

- (a): The National Commission for Scheduled Tribes has proactively constituted committees at the district level in some of the districts of Maharashtra, Madhya Pradesh, and Rajasthan to expedite the disposal of individual and community Forest Rights Act (FRA) land patta claims. This has resulted in resolution of thousands of pending land patta cases.
- (b) and (c): The Budget Estimate (BE) allocation to the National Commission for Scheduled Tribes (NCST) for the current financial year is ₹19.68 crore and the current staff strength is 77.

During the years 2022 to 2024, the Commission has undertaken 19 research studies on various subjects relating to the rights of Scheduled Tribes.

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